

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-07-2024 AT  
11.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/299(CHE)2024  
PETITION NUMBER : CP/IB/240/2022  
NAME OF THE PETITIONER : R Thamodharan (RP) M/s. Meenakshi  
Cargo Forwarders Pvt Ltd  
NAME OF THE RESPONDENT(S) : A Suresh Kumar & Anr  
UNDER SECTION : Sec 25(2)(i), 66&60(5) of IBC, 2016 r/w  
Rule 11 of NCLT Rules, 2016

1. B. DHANARAJ

counsel for resolution professional/  
liquidator



**3. IA(IBC)/299(CHE)/2024 IN CP/IB/240/2022**

**ORDER**

Ld. Counsel Mr. B. Dhanaraj for the Applicant. Ld. Counsel for the Respondent is present.

In this case, liquidation proceedings have commenced. Liquidator is to be substituted in place of RP. An Application to this effect has been e-filed on 15.07.2024.

Pleadings are complete.

List the Applications for hearing on **09.09.2024**.

**Sd/-**

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

phk

**Sd/-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**